

DIVISION BENCH  
COURT - II

S-9

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/724(KB)2020  
IA(I.B.C)/1255(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>ISERVE SOLUTIONS &amp; SERVICES PVT. LTD. VS CAPITAL ELECTRONICS AND APPLIANCES LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Ms. Tanvi Luhariwala, Adv. ] For the Erstwhile Liquidator  
Mr. S. Jain, Adv. ]

**ORDER**

1. Learned Counsel for the Erstwhile Liquidator present.
2. **IA(I.B.C)/1255(KB)2024:**
  - a. It is submitted by the learned Counsel Ms. Tanvi Luhariwala appearing on behalf of the Erstwhile Liquidator that this application was filed by the Liquidator who was replaced only yesterday.
  - b. Upon prayer made by the learned Counsel for the Erstwhile Liquidator, let the new Liquidator pursue this application.
  - c. Therefore, list this matter on **23<sup>rd</sup> July, 2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**